

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

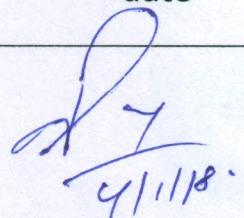
CP(CAA) No.684/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Surichi Distributors Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

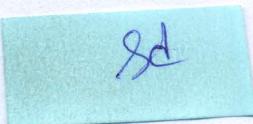
1. CA. SURI CHAKRABORTY PETITIONER

  
4/1/18.

**O R D E R**

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

  
(Jinan K.R.)

Member (J)

  
(V.P.Singh)

Member (J)